

**THE LAW RESEARCH INSTITUTE  
EASTERN REGION  
GAUHATI HIGH COURT, GUWAHATI**

**ORDER**

Dated Guwahati the 11<sup>th</sup> October, 2023

In pursuance of the Short Tender Notice No.LRI/02/90/0321/2023 dated 31.07.2023 published in the official website of the Gauhati High Court, regarding printing of the Annual Journal and Quarterly Bulletin published by the Law Research Institute, Gauhati High Court, Guwahati, the below-mentioned firm, being the qualified L1 bidder, has been awarded the contract with the following quoted rates (excluding 18% GST) for next 1 (One) year, subject to extension for further period of 1 (One) year.

SI No.	Name of the selected Firm	Address of the Firm	Total Cost of Journal (100 copies in one issue)	Total Cost of LRI Bulletin (1000 copies in one issue)	Grand total
1	M/S Maa Manasha Printers	Zoo Road Tiniali Guwahati - 24, Kamrup (M)	Rs.27,000/-	Rs.7480/-	Rs.34,480/-

The aforesaid firm needs to execute the printing works as and when work orders are placed. However, the selected firm, in due course of time, needs to execute an agreement with the undersigned as per SI No.10 of the *terms and conditions* and to comply with SI No.1 of the *performance security* of the tender notice.

Sd/-  
Dr Ranga Ranjan Das  
**DIRECTOR**

Memo No.LRI/01/38/0363-0365/2023

Dated Guwahati the 11<sup>th</sup> October, 2023

Copy forwarded for information and necessary action to :

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati for uploading the order in the High Court website in the relevant section with the caption "**Order regarding selection of Printing Press/ Firm for printing of the periodicals published by the LRI**"
2. The Proprietor, M/S Maa Manasha Printers, Zoo Road Tiniali, Guwahati - 24
3. Office File

  
(Dr Ranga Ranjan Das)  
**DIRECTOR**